

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(INS) No. 912-913 of 2019

IN THE MATTER OF:

Anamika Singh & Ors.

...Appellants

Vs

Shinhan Bank & Ors.

....Respondents

Present:

For Appellants: Mr. Ritesh Agrawal, Mr. Aishwarya Adlakha, Mr. Teejas Bhatia, Mr. Abhinav Akesh and Mr. Moni Cinmoy, Advocates

For Respondents: Mr. Abhishek Puri, Mr. V. Shiddharth, Advocates for Respondent No. 1

Mr. Davesh Bhatia, Advocate for Respondent No. 2

Mr. M.K. Pandey and Mr. Deepak Parashar, Advocates for Respondent No. 3

ORDER

07.02.2020 Heard learned Counsel for Appellant and Counsel for Respondent No. 3, erstwhile Interim Resolution Professional. Heard learned Counsel for Respondent No. 1 partly.

For further arguments, list the Appeal before this Bench as 'Part Heard' on **11th February, 2020 at 12:30 Hrs.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)